### REPATRIATION OF SICK PRISONERS OF WAR

- 558. SHRIMATI SITA DEVI: Will the Minister of DEFENCE be pleased to state:
- fa) the total number of sick Indian prisoners of war repatriated from Pakistan as against the sick Pakistan prisoners of war repatriated to that country so far; and
- (b) the number of sick Indian prisoners of war, if any, still awaiting their repatriation to India and the steps taken by Government to get these persons repatriated?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):

(a) Indian prisoners ... 28 (Including one repatriated from civilian)

Pakistan.

Pakistan prisoners.. 299 (Including repatriated to fifteen civilians)
Pakistan.

(b) According to reports received from International Committee of Red Cross, there are no more seriously sick and wounded Indian prisoners of war eligible for repatria tion. However, Government of India is pursuing the matter with them.

## SEIZURE OF GOLD AT PAIAM AIRPORT

- 559. SHRIMATI SITA DEVI: Will the Minister of FINANCE be pleased to state:
- (a) whether customs authorities seized some Gold at Palam Airport on June 24, 1972; and
  - (b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) On 24th June, 1972 acting on prior information, Customs Officers at Palam airport searched two Germans, who came by B.O.A.C. flight No. BA 920 and recovered from each one of them 250 gold bars with foreign markings in all weighing 58 Kgs. They were carrying the gold bars in specially made cotton jackets worn by them under their shirts. Both the persons were arrested and produced before duty Magistrate, who remanded them to Customs custody upto 2Sth June, 1972. They were again produced before the Magistrate and were remanded to judicial lock

up and they still continue to be in judicial custody.

# INCOME-TAX ARREARS IN PUNJAB

560. SHRIMATI SITA DEVI: Will the Minister of FINANCE be pleased to state:

- (a) the names of the first Fifty parties against whom maximum amount of Income-tax arrears is outstanding at present in the State of Punjab;
- (b) the amount of Income-tax due in each case: and
- (c) the steps so far taken by Government to recover the same and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) to (c) The requisite information as on 31.3.1972 is being collected and the same will be laid on the Table of the House as early as possible.

### HIGHEST INCOME SLAB

- 561. SARDAR AMJAD ALI : Will the Minister of FINANCE be pleased to state :
- (a) whether Government have considered the question of highest income slab for the whole of the country;
  - (b) if so, the details thereof; and
- (c) the steps Government are taking to ensure income parity in the country?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) No. Sir.

- (b) Does not arise.
- A major objective of the country's Five Year Plans has been to secure repid economic development, generate larger emplo yment, reduce disparities in income wealth and move towards economic equality and social justice. The Planning Commi ssion's document "Towards an approach to the Fifth Plan" provides a broad outline of the direction along which national effort may have to be made in the course of the Fifth Plan, and stipulates, among other things, a programme for providing larger employ ment and incomes to the poorer sections of the population, supplemented by a national plan for the provision of social consumption in the form of education, health, nutrition, drin king water supply, housing etc. up to a minimum standard.

The Government has also taken various egalitarian measures in recent years and the totality of these measures such as the progressive increase in rates of personal taxation, step-up in the rates of wealth tax and additional wealth tax on urban land and

buildings, extension of wealth tax to agricultural property and the recent policy decisions to impose ceilings on urban properties and agricultural lands by the State Governments would impose a virtual ceiling on incomes in urben and rural areas.

# SHIFTING OF THE DEFENCE ACCOUNTS CONTROLLER OFFICE.

83

- 562. SHRI SURAJ PRASAD: Wil the Minister of FINANCE be pleased to state:
- (a) whether the office of the Controller of Defence Accounts is proposed to be shifted from Patna lo some other place out of Bihar; and
  - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMAT1 SUSHILA ROHATG1):
(a) There is no proposal to shift the office of the Controller of Defence Accounts, Patna, as such, to any other place outside Bihar. There is, however, a sub-office at Shillong which is proposed to be strengthened.

(b) Lack of adequate communications has often resulted in delays in payments for supplies, services and to men. Strengthening the office at Shillong will avoid these delays.

#### WORLD BANK AID TI INDIA

563. SHRI K. P. SINGH DEO : SHRI SHYAMLAL GUPTA :

Will the Minister of FINANCE be pleased to state:

- (a) whether the World Bank had recently undertaken a study of debt relief required by India in the last two years of the Fourth Plan and that a consultant of the World Bank recently visited India to have discussions on the subject; and
- (b) if so, the outcome thereof and the extent to which debt relief is likely to be received from the World Bank?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) The matter is still under discussion amongst the members of the Aid India Consortium.

# SALE PROMOTION TRIP OF CONCORDE—002

564. SHRI K.P.SINGH DEO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

 (a) whether Concorde-002, the Anglo-French Supersonic Jetliner, recently halted in Bo.nbay during its sale promotion trip; and

(b) if so, whether Government have considered the usefulness of the jetliner and the possibility of purchasing it?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. The Concorde stopped at Bombay both on its outward and return trips to and from the Far East and Australia.

(b) Air India has reserved options for 2 Concorde aircraft. These options are, however, without any commitment and no decision has been taken to purchase the planes.

### FAST PETROL BOATS FOR INDIAN NAVY

565. SHRI K. P. SINGH DEO: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government propose to build at Mazagaon Dock fast petrol boats tor the Indian Navy with some foreign collaboration;
- (b) if so, whether any agreement has been reached in this regard with any foreign collaborator;
   and
  - (c) if so, the details thereof?

THE MINISTER OF DEFENCE PRODUCTION (SHRI VTDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c) A collaboration agreement is under negotiation. It will not be in the public interest to give its details.

## NATIONALISATION OF FOREIGN BANKS

566. SHRI SWAISINGH S1SODIA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are considering any proposal to nationalise the foreign banks and some Scheduled banks in the country in the near future;
  - (b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) No, Sir.

The reasons for not nationalising the foreign banks and other banks in the private sector have been indicated to Parliament on more than one occasion. There is no change in the Government's stand in this regard.